

**FORM A****PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF DHARA CEMENTS (INDIA) PRIVATE LIMITED

RELEVANT PARTICULARS		
1	Name of corporate debtor	Dhara Cements (India) Private Limited
2	Date of incorporation of corporate debtor	04/11/2008
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Ahmedabad
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U26941GJ2008PTC055352
5	Address of the registered office and principal office (if any) of corporate debtor	M/S Dhara Cement (India) Pvt. Ltd. At Gadu, Ta - Khedbrahma, Sabar Kantha, Khedbrahma, Gujarat, India, 383255
6	Insolvency commencement date in respect of corporate debtor	13/02/2024
7	Estimated date of closure of insolvency resolution process	11/08/2024
8	Name and registration number of the insolvency professional acting as interim resolution professional	Gyaneshwar Sahai Registration No. IBBI/IPA-002/IP-N00130/2017-2018/10546
9	Address and e-mail of the interim resolution professional, as registered with the Board	OS-2, 2nd Floor, The Next Door, Sector 76, Faridabad, Haryana – 121004 E-mail: gyaneshwar.sahai@gmail.com
10	Address and e-mail to be used for correspondence with the interim resolution professional	OS-2, 2nd Floor, The Next Door, Sector 76, Faridabad, Haryana – 121004 E- mail: dharacementibc@yahoo.com
11	Last date for submission of claims	27/02/2024
12	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional Name the class(es)	Not applicable, as per information available with Interim Resolution Professional
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> Physical Address: Not applicable

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the Dhara Cements (India) Private Limited on 13/02/2024.

The creditors of Dhara Cements (India) Private Limited, are hereby called upon to submit their claims with proof on or before 27/02/2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only.

All other creditors may submit the claims with proof in person, by post or by electronic means.

**Submission of false or misleading proofs of claim shall attract penalties.**

Date: 14/02/2024

Place: Faridabad

Gyaneshwar Sahai  
Registration No. IBBI/IPA-002/IP-N00130/2017-2018/10546



NOTICE

Hereby given that certificate(s) in respect of below mentioned Equity shares of the M/s. CERA SANITARYWARE LIMITED ('Company') has been lost/misplaced/stolen and the holder(s) of the said shares, Mrs. UMABEN BIPINBHAI PATEL, & JANKI N. PATEL have applied to the Company for issue of Duplicate share certificate(s) in lieu of the Original Share Certificate No.10225, 10226 belonging to Folio No. 00005783. Any person having claims/objections in the said shares, should communicate to the Company at the Registered Office of the Company within 15 days from the date of publication of this notice, failing which the Company shall proceed to issue Duplicate Share Certificates.

Kotak Mahindra Bank Limited ONLINE E-AUCTION SALE OF ASSET REGISTERED OFFICE: 27 BKC, C-27, G-BLOCK, BANDRA, KURLA COMPLEX, BANDRA (E) MUMBAI, MAHARASHTRA, PIN CODE-400 051 BRANCH OFFICE: KOTAK MAHINDRA BANK LTD, G1, TWIN TOWER, SAHARA ROAD/WAJA, RING ROAD SURAT - 395 002. Sale Notice For Sale Of Immovable Properties

BANK OF BARODA, SALABATPURA BRANCH, SURAT DEMAND NOTICE (Under Sub-Section (2) of Section 13 of the SARFAESI Act, 2002) To, M/s. GS Tex Fab, Prop. Mrs. Shilpa Kunal Bajaj Date: 19.01.2024 Address : 3/225/B, Siddhi Vinayak, Pipardi Sheri, Salabatpura Main Road, Surat, Gujarat - 395002.

CALLISTA INDUSTRIES LIMITED (Formerly known as CHPL Industries Limited) Registered Office: 44 Empire Square, Opp. Vidhyaharti College, Baben, Ta- Bardoli, Bardoli Surat GJ 394602. EXTRACT OF STANDALONE UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED 31ST DECEMBER, 2023

Indian Bank BHARUCH BRANCH, BHARUCH POSSESSION NOTICE (SEE RULE - 81) (FOR IMMOVABLE PROPERTY) Whereas, The undersigned being the authorized officer of Indian Bank under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred to him under section 13(12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice dated 14.09.2023 calling upon Mrs. Ranjana Pankaj Patel (Borrower & Mortgagor) & Ms. Sena Pankaj Patel (Co-Borrower) to repay the amount mentioned in the notice being Rs. 22,75,316/- (Rupees Twenty Two Lakhs Seventy Five Thousand Three Hundred Sixteen Only) as on 14.09.2023 + further interest and other expenses within 60 days from the date of receipt of the said notice.

TATA CAPITAL LIMITED Registered Office: 12th Floor, Tower A, Peninsula Business Park, Ganpatrao Kadam Marg, Lower Parel, Mumbai 400013. CIN No. U67190MH2008PLC167552. POSSESSION NOTICE (FOR IMMOVABLE PROPERTY) (As per Rule 8(1) of the Security Interest Enforcement Rules, 2002) Whereas, vide Order dated 24th November 2023, the National Company Law Tribunal (NCLT) Mumbai has duly sanctioned the Scheme of Arrangement between Tata Capital Financial Services Limited (TCFSL) as transferee and Tata Capital Limited (TCL) as transferee under the provisions of Sections 230 to 232 of the Companies Act, 2013 ("said Scheme").

LE LAVOIR LIMITED CIN: L74110GJ1981PLC103918 REGD. OFFICE: DIGVIJAY PLOT, STREET No. 51 OPPOSITE MAKHICHA NIVAS JAMNAGAR - 361 005. Statement of Unaudited financial results for the quarter and nine months ended 31st December, 2023

Indian Bank BHARUCH BRANCH, BHARUCH POSSESSION NOTICE (SEE RULE - 81) (FOR IMMOVABLE PROPERTY) Whereas, The undersigned being the authorized officer of Indian Bank under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of the powers conferred to him under section 13(12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a demand notice dated 14.09.2023 calling upon Mrs. Ranjana Pankaj Patel (Borrower & Mortgagor) & Ms. Sena Pankaj Patel (Co-Borrower) to repay the amount mentioned in the notice being Rs. 22,75,316/- (Rupees Twenty Two Lakhs Seventy Five Thousand Three Hundred Sixteen Only) as on 14.09.2023 + further interest and other expenses within 60 days from the date of receipt of the said notice.

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ADD-SHOP E-RETAIL LIMITED CIN: L51109GJ2013PLC076482 Registered office: B-304, Imperial Heights, 150 Ft. Ring Road, Rajkot - 360 005, Gujarat (INDIA) Tel. No.: 0281-2580 399 E-Mail: info@addshop.co Web: www.addshop.co. EXTRACT OF STANDALONE UNAUDITED FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED 31/12/2023

SAURASHTRA GRAMIN BANK Regional Office, R-V, Rajkot : 2nd Floor, Viral Heights, Near Time Square - 2, Adhyaya Chowk, 150 Feet Ring Road, Rajkot - 360005. Phone : 0281-2966050. E-Auction Notice for Sale of Immovable/Movable Properties Sale of Immovable assets charged to the bank under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002.

India Shelter Home Loans INDIA SHELTER FINANCE CORPORATION LTD. Registered Office: PLOT-15, 6TH FLOOR, SEC-44, INSTITUTIONAL AREA, GURUGRAM, HARYANA-122002. Branch Office: S-8, 2ND FLOOR, RADHAARCADE, NR. INDIRA GANDHI STATUE, LAMBHVEL ROAD, ANAND - 388 001 & Shop No.- 1, 2 and 22, 1st Floor, Noble chambers, Near Mega mall-2, Surenagar Main road- 363002 & FF/109/B, Atlantis B/S Central Square, Sara Bhai Main Road, Ganda Circle, Vadodra - 390023. PUBLIC NOTICE- AUCTION FOR SALE OF IMMOVABLE PROPERTY

